

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, with immediate effect :-

Sl. No.	Name of the Official	From	To
1.	Sh. Bool Chand EC : 3365	Sr. PA in the Personal Office of Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.	Sr. PA in the court of Sh. Manoj Kumar-I, District Judge (Commercial Court)-05, Central District, Tis Hazari Courts, Delhi.
2.	Sh. Shehroz Alam EC : 87526631	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi	Sr. PA in the court of Sh. Umang Joshi,, Civil Judge-04, Central District, Tis Hazari Courts, Delhi.
3.	Ms. Preeti EC : 37304818	PA in the court of Sh. Umang Joshi, Civil Judge-04, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi

Note:-

1. Earlier Transfer order No. 5894-5919/Admn-I/P&T/HQs/2025 dated 18.01.2025 in respect of Sh. Rajesh Singh Bisht, PA mentioned at Sl. No. 2 is hereby cancelled.
2. The above- mentioned Sr. Personal Assistant/Personal Assistants are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
3. Non-compliance of the transfer & posting order / immediately proceeding on leave shall be considered deliberate insubordination and the official(s) shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

(SANJAY GARG - I)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 792) - 7946 /Admn-I/P & T/HQs/2025

Dated, Delhi the 12 FEB 2025

Copy forwarded for information and necessary action to: -

1. The Principal District & Sessions Judge, North-East, Delhi.
2. The Officer In-Charge/DDO, Accounts Branch, Central/ North-East, Delhi.
3. The Officers and Officials concerned
4. The Personal Office of the undersigned.
5. The A. O. (Judl.)/Branch In-Charge, Administration Branch, Central/ North-East, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
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